

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2014

Dated : 17th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Southern Electricity Supply Co. of Appellant(s)
Orissa Ltd.**

Versus

**Orissa Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

**Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Ishita for R-2**

ORDER

Post the matter for hearing before Court II on **01.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js